

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeals (AT) (Insolvency) No. 216-217 of 2017

IN THE MATTER OF:

VA Tech Wabag Ltd. & Anr.

...Appellants

Vs.

**Consolidated Construction
Consoutium Ltd. & Anr.**

...Respondents

Present:

For Appellants: Shri Bishwajit Dubey, Advocate

For 1st Respondent: Shri M. P. Parthiban and Shri S. Parthasarathi,
Advocates

ORDER

02.11.2017- Shri Bishwajit Dubey, advocate appears on behalf of the appellants and sought permission to withdraw the appeals. Shri M.P. Parthiban, advocate for 1st Respondent appears and has no objection to the same. The appeal is accordingly dismissed as withdrawn.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

ns/uk